



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.02.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 14.02.2025, 17.02.2025 & 21.02.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

| S. No. | Case No. | Name of the parties | Last Date of Hearing | Next Date of Hearing |
|-----------|---|--|----------------------|----------------------|
| 1. | Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023 Part Heard | Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr. | 14.02.2025 | 12.03.2025 |
| 2. | Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 Part Heard | Sanjeev Abrol Vs. Rahul Singh & Ors. With | 17.02.2025 | 17.03.2025 |
| 3. | Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 Part Heard | Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors. With | 17.02.2025 | 17.03.2025 |

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| 4. | Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022 | Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol | 17.02.2025 | 17.03.2025 |
| 5. | I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021 | Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors. | 21.02.2025 | 06.03.2025 |
| 6. | Comp. App. (AT) (Ins) No. 510 of 2021 Part Heard | Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) With | 21.02.2025 | 06.03.2025 |
| 7. | Comp. App. (AT) (Ins) No. 549 of 2021 Part Heard | Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors. | 21.02.2025 | 06.03.2025 |
| 8. | Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668 of 2024 Part Heard | Mohit Arora Vs. PNB Housing Finance Limited & Anr. | 21.02.2025 | 06.03.2025 |
| 9. | Comp. App. (AT) (Ins) No. 895 of 2023 | Akhilesh Kumar Vs. HDFC Bank Ltd. & Anr. | 21.02.2025 | 06.03.2025 |

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| 10. | Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 Part Heard | Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. | 21.02.2025 | 26.03.2025 |
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By order of Hon'ble Chairperson
-Sd/-
Registrar